## GOVERNMENT OF INDIA MINISTRY OF TEXTILES **RAJYA SABHA UNSTARRED QUESTION NO-3352** ANSWERED ON- 28/03/2025

## PM MEGA TEXTILES PARKS IN TAMIL NADU

# 3352. SHRI VAIKO: SHRI M. SHANMUGAM:

Will the Minister of TEXTILES be pleased to state:

(a) the details of the infrastructural development planned for the textile parks under Pradhan Mantri Mega Textile Parks (PM-MITRA) in the country, particularly in Tamil Nadu;

(b) the progress of setting up of these Textile Parks in the respective States including the Park at Virudhunagar, Tamil Nadu;

(c) the expected investments, both foreign and domestic, in each park;

(d) the reasons for delay in the progress of work, when it is targeted for 2027; and

(e) efforts made to expedite the work of setting up of these Textile Parks including getting investments and seed funds, the details thereof?

#### ANSWER

### THE MINISTER OF STATE FOR TEXTILES (SHRI PABITRA MARGHERITA)

(a): With a view to develop integrated large scale and modern industrial infrastructure facility for the entire value-chain of the textile industry, the Government has approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with a scheme outlay of Rs. 4,445 crore for the period 2021-22 to 2027-28. The Government has finalised 7 sites viz. Tamil Nadu (Virudhnagar), Telangana (Warangal), Gujarat (Navsari), Karnataka (Kalaburagi), Madhya Pradesh (Dhar), Uttar Pradesh (Lucknow) and Maharashtra (Amravati) for setting up PM MITRA Parks.

Under the scheme, it is envisaged that 50% area will be developed for Manufacturing Zone – catering to the entire textile value chain from spinning to RMG / Anchor and ancillary units, including plug and play, 20% area for common utilities and infrastructure – Roads, CETP, STP, WTP, Sub-station, Boiler units etc, 10% area for subsidised housing and associated social infrastructure such as schools / hospitals etc, 10% area for commercial use for hotels, exhibition, convention centres, offices and related uses, 5% area for specialised and value additive activities such as Testing Labs, Training Centre, R&D Centre, Incubation Labs, Start Ups, Centres of Excellence and remaining 5% area for logistics zone - multi-modal linkages, bonded areas for seamless transport and storage

(b): In order to implement the PM MITRA Scheme, MoUs as well as JV agreements have been signed between Government of India and PM MITRA States including Tamil Nadu. Special Purpose Vehicles (SPVs) have been incorporated in all Greenfield PM MITRA Parks with State Governments' holding 51% stake in the SPV and remaining 49% being held by the Government of India. Post approval of sites received by the Government, the selected States/SPVs have started a series of activities on ground including provision of road, water and power, infrastructure till the park gate, preparation of sites and other related infrastructure. Environmental Clearance has been obtained for PM MITRA sites in Gujarat, Uttar Pradesh, Tamil Nadu, Maharashtra and Telangana. In respect of PM MITRA Park at Amravati Maharashtra, tender of infrastructure development for Rs. 111 crore has been finalized and work order issued. The foundation stone of the PM MITRA Park Amravati Maharashtra was laid by the Hon'ble Prime Minister in September 2024.

In-principle approval has been accorded to the proposal of the Government of Tamil Nadu for implementation of PM MITRA Park by the Government of Tamil Nadu through its implementing agency.

(c): Once completed it is expected that each PM MITRA Park will attract about Rs. 10,000 crore investment and generate about 3 lakh (direct/indirect) employment opportunities.

(d) & (e): Nearly 50 different levels of engagements and consultations with various stakeholders including states, investors, potential park developers at international, national and local levels have been done so far.

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